

E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Biswajit Chakraborty
Special Judge, CBI, Assam
Addl. Court No. II
Chandmari, Guwahati-3

Dated Guwahati, the 2022

Sub:- **Permission to avail LTC.**

Sir,

With reference to the above, I am directed to inform you that, your following prayers have been allowed :

- I) Avail LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 01.10.2022 to 11.10.2022 to visit Ladakh via Jammu & Kashmir along with your family members (subject to fulfilling the criteria as dependent family member of your mother),
- II) Encashment of 10 (ten) days Earned Leave for the LTC as per relevant rules.
- III) 5 (five) days Casual Leave i.e. on 01.10.2022, 06.10.2022, 07.10.2022, 10.10.2022 and 11.10.2022.

Thanking you.

Yours faithfully

Selt

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7542-7544 /A, dated 01/9/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Beltola, Maidamgaon Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

31/8/22
REGISTRAR (VIGILANCE)